# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

## Civil Contempt Petition No.200/00018/2020

(in O.A. No.200/772/2015)

Jabalpur, this Friday, the 18<sup>th</sup> day of December, 2020

#### HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



D. Apple Swamy aged about 59 years Ex Helper Khalasi Son of Late D Pakearu Resident of Village Pesara Padu Post Office Atra Kudda Via Palasa district Srikakulam (AP) 532221

-Petitioner

(By Advocate –Shri M.P. Singh)

### <u>Versus</u>

- 1. Shri Shailendra Kumar Singh The General Manager West Central Railway Jabalpur (MP) 482001
- 2. Shri Sanjay Biswas The Divisional Manager Jabalpur Railway Division (West Central Railway) Jabalpur (MP) 482001

Respondents

(By Advocate – Shri A.S. Raizada)

#### ORDER (Oral)

#### By Ramesh Singh Thakur, JM:-

Learned counsel for the petitioner submits the respondent-department has already passed the reasoned and speaking order on 27.12.2019. Therefore, the petitioner seeks permission to withdraw this Contempt Petition with liberty to challenge the said order in a fresh application.

2. In view of the above, this Contempt Petition is dismissed as withdrawn with liberty as aforesaid.

(Naini Jayaseelan) Administrative Member (Ramesh Singh Thakur) Judicial Member

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